

(c) the amount of arrears to be paid by the end of 1958?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). Certain representations were received about the inadequacy of funds provided by the Central Government for rebate scheme. The State Government had put in a claim for Rs. 42.42 lakhs for arrears of rebate expenditure up to the end of March, 1958. An immediate sanction for Rs. 25 lakhs was issued to them on 9th January, 1959, pending examination of the claim.

As regards expenditure on rebate during the current year a revised procedure of Central assistance to States has also been introduced, which is likely to assist the State Governments in disbursing the claims of weavers' societies as quickly as possible.

Bi-Partite Joint Consultative Machinery

*984. { Shri Aurobindo Ghosal:
Shri S. C. Samanta:
Shri Subodh Hansda:

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that a bi-partite joint consultative machinery will be formed in the public sector; and

(b) if so, when?

The Deputy Minister of Labour (Shri Abid Ali): (a) and b). Bi-partite Joint Consultative Machinery exists in Public sector undertakings like railways, and defence installations. In the P&T department, Ports and certain other undertakings periodic meetings are held at different levels. Works Committees exist in a number of public sector undertakings.

Power Alcohol

*985. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state the steps proposed to be taken to increase the production of power alcohol with a view to meet

the requirements of the country during 1959-60?

The Minister of Industry (Shri Manubhai Shah): Indigenous production is adequate to meet all requirements of power alcohol for the next few years and more capacity is being established.

Coffee Production

*986. Qazi Matin: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that this year coffee production in the country is expected to reach a record figure of 60,000 tons; and

(b) what steps Government are taking to promote exports of coffee and to absorb the balance by increasing internal consumption?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a). No, Sir. The production for this year is estimated by the Coffee Board at 44,810 tons (44,104 tons). Judged by the past records, the actual production might be slightly higher than this figure. It is, however, unlikely that this crop will go up to 60,000 tons.

(b). A statement is laid on the Table of the House. [See Appendix III, annexure No. 38].

U.N. Report on Religious Rights

*987. Shri Shivananjappa: Will the Prime Minister be pleased to state:

(a) whether it is a fact that a report prepared by India on discrimination in religious rights was approved by the U.N. Sub-Commission on Prevention of Discrimination and Protection of Minorities; and

(b) if so, the main features of the report?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) and (b). No report has yet been approved. A draft report was discussed by the Sub-Commission on